

The Minister in the Ministry of Home Affairs (Shri Datar): (a) 136.

- (b) One.
(c) No.

ASSISTANT SUPERINTENDENTS' EXAMINATION

2130. Shri B. D. Pande: Will the Minister of Home Affairs be pleased to state:

- (a) whether the result of the Assistant Superintendents' Examination held by the Union Public Service Commission in May 1955 has been announced; and
(b) if not, the reasons for the delay?

The Minister in the Ministry of Home Affairs (Shri Datar): (a) Candidates who failed to qualify at the written test have already been informed of the marks obtained by them. The results of those who qualified at the written test will be announced as soon as their personality test is completed.

(b) Delay is due to Commission's heavy programme of interviews.

BASIC SCHOOLS AND COLLEGES

2131. Shri Sanganna: Will the Minister of Education be pleased to state:

- (a) whether the different State Governments have formulated any schemes for conversion of the existing schools and colleges into Basic schools and colleges during the Second Five Year Plan;
(b) if so, whether such a move was being continued from the First Five Year Plan; and
(c) the number of schools and colleges that have been converted to basic pattern so far in each State?

The Deputy Minister of Education (Dr. K. L. Shrimali): (a) Final schemes of State Governments for the Second Five Year Plan have not yet been received in this Ministry.

(b) Yes, Sir.

(c) This primarily concerns the State Governments.

NATIONAL SAMPLE SURVEY

2132. Shri B. S. Murthy: Will the Minister of Finance be pleased to state the progress made so far in the tenth round of the National Sample Survey Programme in the States of Andhra and Hyderabad?

The Deputy Minister of Finance (Shri B. R. Bhagat): Out of a total of 268 and 412 samples allotted to the States of Andhra and Hyderabad respectively for the 10th round of the National Sample Survey Programme, survey work has been completed in 199 and 282 samples respectively up to the 15th April, 1956.

SETTLEMENT IN ANDAMAN ISLAND

2133. Shri B. S. Murthy: Will the Minister of Home Affairs be pleased to state:

- (a) whether it is a fact that certain families from Andhra were prepared to go to Andamans for settling down there but have not yet been given facilities for travelling in this connection; and
(b) the reasons for it?

The Minister in the Ministry of Home Affairs (Shri Datar): (a) and (b). It was at first estimated that the available land for allotment to settlers would be about 3,000 acres. Accordingly, a provision for 600 families (at the rate of 5 acres per family) was made and Andhra was given a quota of 60 families. Later, however, it appeared that the area of cleared land which would be available would be much less than originally estimated, and therefore some of the States including Andhra, were asked to wait until further land could be made available.

TEACHING OF HINDI TO CENTRAL GOVERNMENT EMPLOYEES

2134. Shri Madiah Gowda: Will the Minister of Home Affairs be pleased to state with reference to the teaching of Hindi to Central Government Servants as published in para 81 page 48 of the report;

(a) how many examinations have been held so far, in Hindi for (category D) persons whose mother tongue is Tamil, Telugu Malayalam, Kannada and English;

(b) how many persons belonging to each one of those languages appeared and how many passed;

(c) how many are still undergoing coaching;

(d) whether any encouragement is given to those who pass these examinations; and

(e) how many such classes are organised outside Delhi?

The Minister in the Ministry of Home Affairs (Shri Datar): (a) The classes for teaching Hindi during office-hours to Category D officers started in Delhi in October 1955 and so far no examination has been held. An examination for this Category of officers will be held during this month.

(b) Does not arise.

(c) About 950 Central Government Servants of Category D have recently completed their first course of study and it is expected that about 50% of them will take the Hindi Prabodh Examination to be held soon. A fresh course for this category has started in Delhi and classes have also been organised at Bombay, Calcutta, Madras, Bangalore and Simla covering in all approximately 3,100 officers of Category 'D'.

(d) A proposal to give Cash awards under certain conditions to all persons who qualify in the Hindi examinations is under consideration.

(e) 96 classes for Category 'D' officials have been started up to date at Bombay, Calcutta, Madras, Bangalore and Simla.

INDIAN NAVY

2135. { **Sardar Iqbal Singh:**
Sardar Akarpuri:

Will the Minister of Defence be pleased to state whether the Government of India propose to add more

warships and a fleet of sub-marines to strengthen the Indian Navy?

The Deputy Minister of Defence (Sardar Majithia): A programme for acquiring more ships for the Indian Navy has been accepted by Government and is being implemented in stages.

It is not proposed to acquire any submarines at present.

INTERNATIONAL BANK FOR RE-CONSTRUCTION AND DEVELOPMENT

2136. { **Sardar Iqbal Singh:**
Sardar Akarpuri:

Will the Minister of Finance be pleased to state the position of India in the last balance sheet of the International Bank for Reconstruction and Development?

The Deputy Minister of Finance (Shri B. R. Bhagat): A statement stating the position is laid on the Table of the House. [See Appendix XII, annexure No. 54.]

MAGNESITE MINES

2137. { **Sardar Iqbal Singh:**
Sardar Akarpuri:

Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) whether the survey of the magnesite mines newly discovered in Punjab, Pepsu and Himachal Pradesh has been completed; and

(b) if so, the names of the places?

The Minister of Natural Resources (Shri K. D. Malviya): (a) and (b). No information is available with the Geological Survey of India regarding any new magnesite mines having been discovered in Punjab, Pepsu and Himachal Pradesh.

SECURITY PAPER MILL

2138. { **Sardar Iqbal Singh:**
Sardar Akarpuri:

Will the Minister of Finance be pleased to refer to the reply given to